## POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

# NEHA INTERNATIONAL LIMITED

**(Regd. Off.: Suite No. 501, Manbhum Jade Towers, 6-3-1090/A/12&13, Rajbhavan Road, Hyderabad-500 082)**

The details subsequent to the completion of the Offer made vide Public Announcement dated December 7, 2007 and May 31, 2008 in terms of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('Regulations') by **Mr. G. Vinod Reddy** ('Acquirer') and **Dr. G. Deepthi Reddy** ('Person Acting in Concert' or 'PAC') to acquire upto 36,02,664 equity shares of Rs. 10/- each representing 20% of the fully expanded voting capital of the Target Company (including the allotment of Shares as well as Warrant under Preferential Issue ), at a price of Rs. 43.60 per share ('Offer Price') payable in cash are as under:

1. Name of the Target Company : **NEHA INTERNATIONAL LIMITED**
2. Name and Address of the Acquirer Including PAC : **Mr. G. Vinod Reddy** (Acquirer), 301B, My Home Hill View Apartments, Rajbhavan Road, Somajiguda, Hyderabad-500 082; **Dr. G. Deepthi Reddy** (PAC), 301, Bindu Presitage, DD Colony, Vidhya Nagar, Hyderabad-500 007
3. Name of Manager to the offer : **ASHIKA CAPITAL LIMITED**
4. Name of Registrar to the offer : **XL SOFTECH SYSTEMS LIMITED**
5. Offer details
   a) Date of Opening of the Offer : June 9, 2008 (Monday)
   b) Date of Closing of the Offer : June 28, 2008 (Saturday)
6. Details of the acquisition (based on fully expanded voting capital & without considering conversion of 42,50,000 outstanding Warrants)

| S. No. | Particulars | Proposed in the Offer Document | | Actuals | |
|---|---|---|---|---|---|
| (i) | **Offer Price:**<br>Fully Paid-up Equity Shares<br>Partly Paid-up Equity Shares | Rs. 43.60 per share<br>Not Applicable | | Rs. 43.60 per share<br>Not Applicable | |
| | | **Number** | **(%)** | **Number** | **(%)** |
| (ii) | Shareholding of Acquirer & PAC before MOU / P.A. | 8,70,614 | 6.33 | 8,70,614 | 6.33 |
| (iii) | Shares acquired by way of MOU or Market Purchases | 41,14,161 | 29.89 | 41,14,161 | 29.89 |
| (iv) | Shares acquired in the Open Offer | 36,02,664 | 26.17 | 2,160 | 0.01 |
| (v) | Size of the Open Offer (No. of shares multiplied by Offer Price per Share) | Rs. 15,70,76,150.40 | | Rs. 94,176/- | |
| (vi) | Shares acquired after PA but before 7 working days prior to Closure Date, if any. | Nil | Nil | Nil | Nil |
| (vii) | Post Offer Shareholding of Acquirer & PAC (ii+iii+iv+vi) | 85,87,439 | 62.39 | 49,86,935 | 36.23 |
| (viii) | Post Offer Shareholding of Promoter Group including Acquirer & PAC | 1,26,60,687 | 91.98 | 90,60,183 | 65.83 |
| (ix) | Pre & Post Offer Shareholding of Public | **Pre Offer**<br>47,05,295<br>(34.19%) | **Post Offer**<br>11,02,631<br>(8.02%) | **Pre Offer**<br>47,05,295<br>(34.19%) | **Post Offer**<br>47,03,135<br>(34.17%) |

7. Status of Escrow Account : Amount of Rs. 94,176/- was transferred to Special Account for the payment of consideration to the shareholders whose shares were accepted. Balance amount lying in the Escrow is yet to be released to the Acquirer & PAC.
8. Payment of Interest, if any : Nil
9. Status of Investor Compliances received, if any : Nil

This Public Announcement will also be available on SEBI website at www.sebi.gov.in

The Acquirer and PAC accept full responsibility jointly and severally for the information contained in this announcement and also for the obligations of the Acquirer laid down in the Regulations.

**Issued by Manager to the Offer on behalf of the Acquirer and PAC:**

**ASHIKA CAPITAL LIMITED**

1008, 10th Floor, Raheja Centre,
214, Nariman Point, Mumbai - 400 021.
Tel: +91-22-6611 1700; Fax: +91-22-6611 1710
E-Mail: mbd@ashikagroup.com
**Contact Person: Mr. Niraj Atul Kothari**

ASHIKA
*Growing & Sharing with You*

**Place: Mumbai**
**Date: July 3, 2008**